

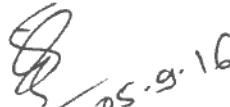
# HIGH COURT OF CHHATTISGARH: BILASPUR

(Gazette dated 23<sup>rd</sup> August, 2016)

Endt. No. 7382 /Reg.(J)/2016

Bilaspur, date 05/09/2016

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Advocate General, Government of Chhattisgarh, Bilaspur.
10.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
11.	The Registrar (Vigilance/Judicial), High Court of Chhattisgarh, Bilaspur.
12.	The Addl. Registrar (Judl./Admn./H.C. Est.), High Court of Chhattisgarh, Bilaspur.
13.	The Secretary, High Court Legal Services Committee, Bilaspur.
14.	The Secretary, High Court Bar Association, Bilaspur.
16.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
17.	The Deputy Registrar (Criminal / Civil / W.P. / Central Filing / Copying), High Court of Chhattisgarh, Bilaspur.
18.	The Assistant Registrar / Section Officer / In-charge (Civil / Criminal / W.P. / Central Filing / Lawzima / S.W. Section / Cause List), High Court of Chhattisgarh, Bilaspur.
19.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
20.	In-charge, Cause List Section, High Court of Chhattisgarh, Bilaspur.
21.	All the Stamp Reporters/Filing Clerks, High Court of Chhattisgarh, Bilaspur.

  
(Ramashankar Prasad)  
Registrar (Judicial)

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के  
नागद भुगतान ( बिना डाक टिकट ) के प्रेषण  
हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़  
गजट / 38 सि. से. भिलाई, दिनांक  
30-05-2001.”



संजीवन क्रमांक  
“छत्तीसगढ़/दुर्गा/09/2013-2015.”

# छत्तीसगढ़ राजपत्र

(असाधारण)

प्राधिकार से प्रकाशित

क्रमांक 315 ]

रायपुर, मंगलवार, दिनांक 23 अगस्त 2016 — भाद्रपद 1, शक 1938

HIGH COURT OF CHHATTISGARH, BILASPUR

Bilaspur, the 8th August 2016

## NOTIFICATION

No. 6543/Rules/2016 — In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force from the date of its publication in the Chhattisgarh Gazette :-

## AMENDMENTS

1. A new Sub-rule (18) of Rule 22 be inserted after Sub-rule (17) as under :-  
“(18) An appeal under Section 30 of the Employees' Compensation Act.”
2. At the last of Sub-rule (2) (vii) of Rule 23 before full stop be amended by adding words as under :-  
“and appeals under Section 30 of the Employees' Compensation Act.”

By order of Hon'ble the High Court,  
ARVIND SINGH CHANDEL, Registrar General.